

जो ये हॉस्पिटल्स खोले गए हैं, वे हर तरफ बुरी हालत में हैं। आप यह मत समझिए कि यह अकेले ओडिशा के हॉस्पिटल्स की बात है, आप एकाध बार नोएडा का दौरा कर लीजिए, वहां ये हॉस्पिटल्स काफी बुरी हालत में हैं। उनकी हालत के खराब होने का कारण यह भी है कि आपने निजी अस्पतालों में जो सुविधाएं दी हैं, वे कमाई का जरिया हो गई हैं। अपना तो देश ही अद्भुत है। आपने, सरकार ने जो काम अच्छी नीयत से किया था, उसमें से उन्होंने रास्ता निकाल लिया है।

इसलिए मेरा आपसे निवेदन है कि इस मामले में आप देश के संबंधित लोगों को बुलाकर इस बात पर विचार करें कि इसमें क्या-क्या कमियां हैं। इस पर इसलिए भी ज्यादा ध्यान दिया जाना चाहिए, क्योंकि लेबर मिनिस्ट्री में यही एक सबसे बड़ी सुविधा ई.एस.आई. वर्कर्स के लिए है। अगर आप इसको और लोगों के लिए खोलने का काम करेंगे, बाकी वर्कर्स के लिए खोलने का काम करेंगे, कंस्ट्रक्शन वर्कर्स के लिए खोलने का काम करेंगे, तो यह इस देश के छोटे और मध्यम आय वर्ग के लोगों के लिए एक बड़ी भारी एसेट साबित हो सकती है।

श्री नरेन्द्र सिंह तोमर : माननीय शरद यादव जी बहुत वरिष्ठ सदस्य हैं और उनका आम लोगों के बीच में तथा संसदीय क्षेत्र में भी बड़ी दीर्घकालिक अनुभव है। उन्होंने अपने अनुभव के आधार पर ई.एस.आई. हॉस्पिटल्स के बारे में जो कुछ कहा है, वह निश्चित रूप से विचारणीय है और मैं उस पर ध्यान दूंगा तथा कार्रवाई करूंगा।

SHRI BAISHNAB PARIDA: Sir, the ESI hospital in Bhubneswar is situated in the coastal area of Odisha. But most of the industries and mining areas are located in the western part of Odisha. There has been a long-pending demand for an ESI hospital to be established in the western part of Odisha, which would meet the growing demands of employees and workers. Does the Government have any plans to establish another ESI hospital in western Odisha near the industrial area?

श्री नरेन्द्र सिंह तोमर : माननीय सभापति जी, माननीय सदस्य ने जो बात उठाई है, अपनी जगह उनको जरूर आवश्यकता दिखती होगी, लेकिन ई.एस.आई. हॉस्पिटल्स की स्थापना के कुछ मानक बने हुए हैं। उन्होंने जिस पश्चिमी क्षेत्र की ओर ध्यान दिलाया है, उस क्षेत्र में अस्पताल भी हैं, औषधालय भी हैं और केन्द्र के द्वारा संचालित जो बड़ा अस्पताल आई.पीज. के लिए होना चाहिए, वह भी है।

Crimes in India vis-a-vis other countries

*226. **SHRI BASAWARAJ PATIL:** Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the State-wise break up of crimes *i.e.* rape, theft, murder in the country during the last three years;

- (b) whether Government has made any comparative study of above crimes with other countries;
- (c) if so, the details of top ten countries and what is the ratio of above crimes there; and
- (d) what are the steps taken by Government to overcome above crimes by law, awareness and other ways?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIU): (a) and (b) A Statement is laid on the Table of the House.

Statement

- (a) The information/data which is available for the years 2011-2013 indicating the position on rape, theft and murder in the country is given in Statement-I, II and III respectively (*See below*).
- (b) and (c) The Government of India has not made a comparative study of crimes like homicide (murder), rape and theft with other countries. However, the United Nations Crime Trends Survey by the United Nations Office on Drugs and Crime (UNODC) provides country-wise statistics on crimes of theft, murder and rape. A statement of India comparing it with the top ten countries in terms of annual incidence of murder, theft and rape is given at Statement-IV.
- (d) The Government has taken the following steps to overcome the crimes:

(i) **Criminal Law Amendment Act:**

The Criminal Law (Amendment) Act 2013, have come to force since 3rd Feb, 2013 on crimes against women. The Government has amended various sections of the Indian Penal Code, the Code of Criminal Procedure and the Indian Evidence Act. It has enhanced punishment for crimes like rape, sexual harassment, stalking, voyeurism, acid attacks, indecent gestures like words and inappropriate touch etc. The new laws have provisions for increased sentence for rape convicts, including life-term and death sentence, besides providing for stringent punishment for offences such as acid attacks, stalking and voyeurism.

(ii) **Nirbhaya Project:**

A Nirbhaya Fund was set up by the Government of India to support initiatives by various Ministries, Departments and NGOs towards protecting the safety, security and dignity of women in India. Under the aegis of the Nirbhaya Fund, Ministry of Home Affairs was sanctioned Rs. 321.69 crore for launching an integrated Computer Aided Dispatch (CAD) platform for supporting Geographical Information System (GIS) Based Call Taking and Global Positioning System (GPS) based Police vehicle dispatch function that will help to improve the efficiency in responding to women distress calls and provide speedy assistance.

(iii) **The Protection of Children from Sexual Offences Act, 2012 (POCSO Act) :**

The Government of India has specifically formulated a comprehensive legislation ‘The Protection of Children from Sexual Offences Act, 2012’ (POCSO Act) in order to effectively address the heinous crimes of sexual abuse and sexual exploitation of children.

(iv) **Modernization of State Police Force Scheme:**

The Scheme for ‘Modernization of State Police Forces (MPF) is a significant initiative of the Ministry of Home Affairs towards capacity building of the State Police Forces, especially for meeting the emerging challenges to internal security in the form of terrorism, naxalism etc. Some of the major items for which funds were provided under the Scheme include construction of police stations, outposts, police lines, ensuring mobility, provision of modern weaponry, security/surveillance/ communication/forensic equipment, up-gradation of training, infrastructure, police housing, computerization etc.

(v) **Scheme for up-gradation and creation of Central Forensic Lab:**

Six Regional Forensic Science Laboratories and Forty District Mobile Forensic Units were to be set up by the State Governments and Union Territories with the financial assistance of the Central Government amounting to ₹ 88 crores during Eleventh Five Year Plan. The release of Central assistance was linked to the progress made by the States/Union Territories in setting up of the laboratory. During the

Eleventh Five Year Plan, a sum of Rs.35.99 crores has been released to the States/UTs for this purpose, depending upon the milestones achieved towards setting up of the Regional Forensic Labs/District Mobile Forensic Units.

(vi) **Crime and Criminal Tracking Network and Systems (CCTNS):**

All the police stations created and notified in the gazette till 31st March, 2011 have been included in CCTNS. More than 15000 Police Stations across the 35 States/ UTs shall use an integrated application platform based on Core Application Software (CAS) or the State's own existing application. The envisaged objective of CCTNS is to make the Police functioning citizen-friendly, transparent, accountable, effective and efficient by automating the processes and functions at the level of the Police Stations and other police offices at various levels. This information is critical to build the repository of crimes and criminals for Investigation Officers. The data is also required for statistical analysis and data mining. Fingerprints enrolment capability is part of CCTNS project.

(vii) **Advisories:**

- (a) Advisory on Crime against Women-Measures needed to curb issued on 04.09.2009.
- (b) Advisory on Prevention, Registration, Investigation and Prosecution of Crime issued on 16-07-2010.
- (c) Advisory on Arrest of an accused outside the State/UT jurisdiction issued on 16-05-2012.
- (d) Advisory on 22nd April 2013 whereby the States / UTs were requested to raise the women representation in Police to 33%.
- (e) Advisory on Registration of FIR irrespective of territorial jurisdiction and Zero FIR was issued on 10.05.2013.
- (f) Compulsory Registration of FIR u/s 154 Cr.P.C. when the information makes out a cognizable offence issued on 5-2-2014.

Further the Government has allowed for increase in Women Police Personnel and also strengthening PCR fleet and vans and also gender sensitization programme, self defence training and solving of cases of crime against women within first fortnight, Women Help Desks in all police stations, security audit for paying guest accommodation for women, intensified PCR and Beat patrolling near girls schools/colleges are some of the major initiatives taken for reducing crime against women. ‘Police’ and ‘Public Order’ are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention towards improving the administration of criminal justice system and taking such measures as are necessary for prevention and control of crime.

However, the Government of India takes cognizance of various incidents of rape, theft, murder etc and depending upon the gravity of the crime, seeks reports from the concerned State Governments and directs quick remedial action.

Statement-I

Number of Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS), Persons Convicted (PCV), Conviction Rate (VR) under Rape during 2011 to 2013

| Sl. No. | State/UT | 2011 | | | | | | | 2012 | | | | | | | 2013 | | | | | | |
|---------|-------------------|------|------|-----|------|------|-----|-------|------|------|-----|------|------|-----|------|------|------|------|------|------|------|------|
| | | CR | CS | CV | PAR | PCS | PCV | VR | CR | CS | CV | PAR | PCS | PCV | VR | CR | CS | CV | PAR | PCS | PCV | VR |
| 1. | Andhra Pradesh | 1442 | 1216 | 111 | 1758 | 1783 | 157 | 11.0 | 1341 | 1276 | 108 | 1664 | 1608 | 178 | 11.2 | 1635 | 1149 | 105 | 1960 | 1679 | 190 | 11.6 |
| 2. | Arunachal Pradesh | 42 | 38 | 4 | 47 | 41 | 4 | 17.4 | 46 | 24 | 3 | 47 | 24 | 3 | 10.0 | 75 | 62 | 1 | 106 | 61 | 1 | 50.0 |
| 3. | Assam | 1700 | 1012 | 179 | 1470 | 1080 | 165 | 23.3 | 1716 | 1110 | 97 | 1626 | 1156 | 153 | 19.2 | 1937 | 1366 | 123 | 1745 | 1313 | 123 | 13.9 |
| 4. | Bihar | 934 | 820 | 210 | 1185 | 1036 | 246 | 248 | 927 | 902 | 119 | 1327 | 1398 | 161 | 19.5 | 1128 | 840 | 180 | 1156 | 1039 | 271 | 31.8 |
| 5. | Chhattisgarh | 1053 | 1027 | 217 | 1257 | 1253 | 240 | 24.5 | 1034 | 988 | 223 | 1214 | 1201 | 259 | 22.8 | 1380 | 1366 | 364 | 1637 | 1591 | 485 | 27.7 |
| 6. | Goa | 29 | 33 | 4 | 34 | 46 | 4 | 286 | 55 | 26 | 1 | 61 | 35 | 1 | 8.3 | 86 | 60 | 2 | 103 | 72 | 2 | 28.6 |
| 7. | Gujarat | 439 | 409 | 31 | 621 | 616 | 46 | 14.7 | 473 | 438 | 31 | 647 | 631 | 56 | 15.3 | 732 | 662 | 43 | 1027 | 998 | 54 | 18.8 |
| 8. | Haryana | 733 | 532 | 135 | 801 | 820 | 175 | 23.4 | 668 | 635 | 133 | 940 | 997 | 180 | 25.3 | 971 | 792 | 287 | 1398 | 1386 | 420 | 31.9 |
| 9. | Himachal Pradesh | 168 | 143 | 29 | 187 | 183 | 46 | 22.3 | 183 | 149 | 29 | 259 | 240 | 41 | 27.1 | 250 | 199 | 56 | 299 | 307 | 81 | 24.6 |
| 10. | Jammu & Kashmir | 277 | 231 | 14 | 349 | 346 | 18 | 8.3 | 303 | 257 | 19 | 388 | 387 | 28 | 7.5 | 378 | 241 | 22 | 404 | 401 | 36 | 5.9 |
| 11. | Jharkhand | 784 | 604 | 185 | 758 | 731 | 220 | 39.0 | 812 | 602 | 161 | 780 | 706 | 196 | 28.6 | 1204 | 884 | 264 | 1135 | 1058 | 308 | 40.4 |
| 12. | Karnataka | 636 | 533 | 74 | 837 | 812 | 84 | 19.8 | 621 | 587 | 65 | 842 | 795 | 97 | 15.2 | 1030 | 856 | 90 | 1263 | 1156 | 101 | 21.2 |
| 13. | Kerala | 1132 | 706 | 31 | 1226 | 798 | 390 | 15.4 | 1019 | 961 | 57 | 1259 | 1186 | 62 | 22.9 | 1221 | 977 | 92 | 1358 | 1151 | 103 | 25.5 |
| 14. | Madhya Pradesh | 3406 | 3223 | 826 | 4593 | 4603 | 898 | 236 | 3425 | 3483 | 547 | 4822 | 4842 | 758 | 19.5 | 4335 | 4085 | 1079 | 5879 | 5800 | 1456 | 24.7 |
| 15. | Maharashtra | 1701 | 1565 | 205 | 2533 | 2422 | 268 | 20.3 | 1839 | 1616 | 164 | 2591 | 2479 | 215 | 16.1 | 3063 | 2591 | 181 | 4243 | 3814 | 249 | 17.5 |
| 16. | Manipur | 53 | 5 | 1 | 24 | 5 | 2 | 100.0 | 63 | 9 | 0 | 46 | 12 | 0 | - | 72 | 15 | 2 | 37 | 16 | 6 | 50.0 |
| 17. | Meghalaya | 130 | 81 | 0 | 128 | 83 | 0 | - | 164 | 93 | 7 | 182 | 100 | 7 | 46.7 | 183 | 198 | 7 | 190 | 215 | 7 | 53.8 |
| 18. | Mizoram | 77 | 68 | 46 | 74 | 70 | 40 | 80.7 | 103 | 95 | 61 | 122 | 96 | 59 | 82.4 | 89 | 69 | 39 | 89 | 83 | 47 | 66.1 |

| | | | | | | | | | | | | | | | | | | | | | | |
|-------------------|---------------|-------|-------|------|-------|-------|------|------|-------|-------|------|-------|-------|------|------|-------|-------|------|-------|-------|------|------|
| 19. | Nagaland | 23 | 20 | 16 | 27 | 19 | 29 | 84.2 | 21 | 15 | 8 | 26 | 21 | 19 | 72.7 | 31 | 22 | 18 | 41 | 26 | 10 | 85.7 |
| 20. | Odisha | 1112 | 1037 | 148 | 1224 | 1219 | 204 | 23.2 | 1458 | 1336 | 154 | 1666 | 1631 | 184 | 21.3 | 1832 | 1660 | 108 | 2080 | 2047 | 131 | 16.0 |
| 21. | Punjab | 479 | 426 | 155 | 598 | 571 | 208 | 36.3 | 680 | 512 | 151 | 895 | 696 | 201 | 33.1 | 888 | 812 | 382 | 1048 | 978 | 464 | 41.3 |
| 22. | Rajasthan | 1800 | 1119 | 205 | 1642 | 1634 | 358 | 26.1 | 2049 | 1225 | 230 | 1807 | 1778 | 408 | 30.0 | 3285 | 1947 | 270 | 2783 | 2771 | 434 | 31.7 |
| 23. | Sikkim | 16 | 12 | 11 | 25 | 12 | 11 | 55.0 | 34 | 24 | 1 | 29 | 20 | 18 | 50.0 | 43 | 48 | 59 | 43 | 44 | 59 | 73.8 |
| 24. | Tamil Nadu | 677 | 478 | 72 | 837 | 611 | 110 | 20.4 | 737 | 558 | 60 | 962 | 862 | 104 | 20.1 | 923 | 1076 | 133 | 1193 | 1247 | 186 | 26.2 |
| 25. | Tripura | 205 | 238 | 24 | 258 | 248 | 28 | 11.9 | 229 | 206 | 16 | 202 | 215 | 19 | 14.7 | 233 | 252 | 21 | 356 | 298 | 21 | 17.4 |
| 26. | Uttar Pradesh | 2042 | 1580 | 816 | 3571 | 2398 | 1325 | 56.4 | 1963 | 1513 | 619 | 3593 | 2508 | 809 | 50.3 | 3050 | 2302 | 663 | 5587 | 3664 | 939 | 53.7 |
| 27. | Uttarakhand | 129 | 98 | 48 | 149 | 143 | 73 | 54.5 | 148 | 128 | 75 | 184 | 187 | 93 | 63.0 | 228 | 179 | 111 | 289 | 291 | 189 | 56.3 |
| 28. | West Bengal | 2363 | 2004 | 79 | 1870 | 2104 | 121 | 11.5 | 2046 | 2165 | 112 | 1963 | 2165 | 124 | 10.9 | 1685 | 2577 | 151 | 2674 | 2642 | 181 | 12.6 |
| TOTAL (STATES) | | 23582 | 19258 | 3876 | 28083 | 25687 | 5470 | 25.9 | 24157 | 20933 | 3251 | 30144 | 27976 | 4433 | 23.1 | 31967 | 27287 | 4853 | 40123 | 36148 | 6554 | 26.8 |
| 29. | A&N Islands | 13 | 22 | 0 | 28 | 48 | 0 | - | 12 | 7 | 3 | 17 | 15 | 3 | 37.5 | 27 | 35 | 3 | 36 | 44 | 3 | 21.4 |
| 30. | Chandigarh | 27 | 21 | 9 | 27 | 31 | 10 | 42.9 | 27 | 34 | 9 | 34 | 41 | 11 | 33.3 | 45 | 29 | 18 | 49 | 31 | 21 | 41.9 |
| 31. | D & N Haveli | 4 | 3 | 0 | 4 | 3 | 0 | - | 3 | 6 | 1 | 5 | 8 | 2 | 20.0 | 5 | 3 | 0 | 9 | 7 | 0 | - |
| 32. | Daman & Diu | 1 | 0 | 0 | 0 | 0 | 0 | - | 5 | 4 | 1 | 10 | 9 | 1 | 50.0 | 8 | 9 | 0 | 10 | 10 | 0 | - |
| 33. | Delhi | 572 | 477 | 186 | 707 | 647 | 243 | 41.5 | 706 | 568 | 297 | 892 | 862 | 368 | 49.3 | 1636 | 1386 | 227 | 1851 | 1608 | 314 | 35.7 |
| 34. | Lakshadweep | 0 | 0 | 1 | 0 | 0 | 1 | 50.0 | 0 | 0 | 0 | 0 | 0 | 0 | - | 2 | 0 | 0 | 4 | 0 | 0 | - |
| 35. | Puducherry | 7 | 4 | 0 | 29 | 20 | 0 | - | 13 | 13 | 1 | 15 | 14 | 3 | 50.0 | 17 | 6 | 0 | 33 | 8 | 0 | - |
| TOTAL (UTs) | | 624 | 527 | 196 | 795 | 749 | 254 | 41.1 | 766 | 632 | 312 | 973 | 949 | 388 | 48.2 | 1740 | 1468 | 248 | 1992 | 1708 | 338 | 35.5 |
| TOTAL (ALL-INDIA) | | 24206 | 19785 | 4072 | 28878 | 26436 | 5724 | 26.4 | 24923 | 21565 | 3563 | 31117 | 28925 | 4821 | 24.2 | 33707 | 28755 | 5101 | 42115 | 37856 | 6892 | 27.1 |

Source: Crime in India NCRB

Oral Answers

[23 July, 2014]

to Questions

101

Statement-II

*Number of Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS),
 Persons Convicted (PCV), PVR (Percentage Variation Over Previous Year), RT (Rate of Crime), GR (Chargesheeting Rate)
 and VR (Conviction Rate) under Theft during 2011 to 2013*

| Sl. No. | State/UT | 2011 | | | | | | | 2012 | | | | | | | 2013 | | | | | | |
|---------|-------------------|-------|-------|------|-------|-------|------|------|-------|-------|------|-------|-------|------|------|-------|-------|------|-------|-------|------|------|
| | | CR | CS | CV | PAR | PCS | PCV | VR | CR | CS | CV | PAR | PCS | PCV | VR | CR | CS | CV | PAR | PCS | PCV | VR |
| 1. | Andhra Pradesh | 1442 | 1216 | 111 | 1758 | 1783 | 157 | 11.0 | 1341 | 1276 | 108 | 1664 | 1608 | 178 | 11.2 | 1635 | 1149 | 105 | 1960 | 1679 | 190 | 11.6 |
| 1 | Andhra Pradesh | 28267 | 18874 | 5992 | 22543 | 22010 | 6423 | 34.2 | 27475 | 17589 | 5088 | 22106 | 21169 | 5362 | 34.3 | 31032 | 19095 | 5109 | 23948 | 21956 | 5777 | 37.7 |
| 2 | Arunachal Pradesh | 414 | 145 | 42 | 320 | 157 | 49 | 71.2 | 402 | 163 | 35 | 333 | 180 | 42 | 50.0 | 514 | 185 | 35 | 445 | 218 | 35 | 54.7 |
| 3 | Assam | 8309 | 2277 | 683 | 8348 | 2904 | 697 | 23.4 | 9394 | 2383 | 256 | 9073 | 3281 | 543 | 14.8 | 10515 | 2757 | 291 | 7747 | 3672 | 357 | 12.0 |
| 4 | Bihar | 16292 | 4737 | 507 | 8580 | 7793 | 796 | 11.8 | 17667 | 6399 | 350 | 10499 | 9865 | 622 | 12.3 | 21423 | 8791 | 554 | 16093 | 13917 | 862 | 16.9 |
| 5 | Chhattisgarh | 5315 | 1817 | 551 | 2955 | 2972 | 806 | 27.3 | 5341 | 1991 | 791 | 3532 | 3603 | 1043 | 35.5 | 5189 | 1930 | 725 | 3176 | 3158 | 1162 | 26.5 |
| 6 | Goa | 1115 | 225 | 37 | 463 | 326 | 45 | 24.8 | 915 | 238 | 29 | 425 | 335 | 43 | 19.3 | 1138 | 198 | 33 | 466 | 288 | 42 | 21.7 |
| 7 | Gujarat | 16043 | 5892 | 381 | 9509 | 9230 | 590 | 14.2 | 15952 | 5446 | 393 | 8579 | 8931 | 542 | 12.6 | 15313 | 5052 | 252 | 8536 | 8326 | 437 | 8.0 |
| 8 | Haryana | 17425 | 4927 | 1674 | 7517 | 6967 | 2648 | 37.4 | 17590 | 4470 | 2067 | 6124 | 6805 | 2747 | 42.9 | 18620 | 4764 | 2441 | 6796 | 7487 | 3255 | 45.1 |
| 9 | Himachal Pradesh | 1042 | 404 | 44 | 864 | 803 | 98 | 19.3 | 769 | 385 | 55 | 747 | 733 | 104 | 18.6 | 818 | 395 | 60 | 696 | 739 | 119 | 23.6 |
| 10 | Jammu & Kashmir | 2655 | 1619 | 40 | 3765 | 3761 | 67 | 6.1 | 2022 | 1286 | 247 | 2942 | 2933 | 805 | 14.2 | 1862 | 932 | 134 | 1949 | 1936 | 259 | 5.6 |
| 11 | Jharkhand | 6378 | 1765 | 586 | 3666 | 3259 | 1202 | 29.9 | 6680 | 1698 | 511 | 3488 | 3134 | 779 | 25.2 | 6839 | 1849 | 525 | 2993 | 3037 | 929 | 26.5 |
| 12 | Karnataka | 19834 | 5902 | 630 | 7556 | 7655 | 655 | 13.2 | 18418 | 5737 | 461 | 6565 | 6541 | 616 | 8.9 | 19756 | 5626 | 402 | 6917 | 6405 | 617 | 7.9 |
| 13 | Kerala | 4704 | 2613 | 803 | 3475 | 3380 | 1064 | 35.7 | 4078 | 2547 | 613 | 3326 | 3420 | 844 | 34.2 | 4079 | 2624 | 758 | 3690 | 3522 | 953 | 38.4 |
| 14 | Madhya Pradesh | 22414 | 6901 | 5317 | 11928 | 11909 | 3582 | 33.8 | 23182 | 7327 | 1920 | 12095 | 12057 | 3030 | 32.9 | 25045 | 7444 | 1799 | 12271 | 12285 | 2846 | 33.7 |
| 15 | Maharashtra | 53449 | 18712 | 2145 | 33298 | 32303 | 2660 | 19.1 | 47476 | 17091 | 2320 | 29c91 | 28050 | 2933 | 18.0 | 52670 | 16952 | 2091 | 33294 | 30306 | 2642 | 14.8 |
| 16 | Manipur | 719 | 19 | 3 | 189 | 22 | 6 | 50.0 | 903 | 15 | 12 | 243 | 15 | 13 | 85.7 | 854 | 17 | 2 | 243 | 19 | 3 | 25.0 |
| 17 | Meghalaya | 696 | 162 | 60 | 389 | 222 | 93 | 44.4 | 543 | 156 | 24 | 312 | 217 | 33 | 53.3 | 617 | 177 | 30 | 357 | 221 | 37 | 53.6 |

| | | | | | | | | | | | | | | | | | | | | | | |
|-----|-------------------|--------|--------|-------|--------|--------|-------|------|--------|--------|-------|--------|--------|-------|------|--------|--------|-------|--------|--------|-------|------|
| 18. | Mizoram | 734 | 608 | 460 | 676 | 663 | 510 | 90.7 | 605 | 504 | 563 | 619 | 534 | 591 | 94.9 | 643 | 570 | 413 | 698 | 661 | 480 | 89.4 |
| 19. | Nagaland | 360 | 245 | 223 | 251 | 215 | 344 | 86.1 | 381 | 199 | 143 | 268 | 286 | 269 | 65.6 | 406 | 187 | 170 | 284 | 176 | 108 | 79.1 |
| 20. | Odisha | 8724 | 5098 | 313 | 7789 | 7729 | 511 | 10.5 | 9630 | 5223 | 290 | 6287 | 8142 | 431 | 9.3 | 10044 | 5362 | 267 | 8506 | 8453 | 372 | 9.5 |
| 21. | Punjab | 4784 | 2712 | 1062 | 4480 | 4341 | 1830 | 45.3 | 5272 | 2803 | 945 | 4689 | 4071 | 1580 | 44.4 | 4885 | 2889 | 1135 | 4029 | 3935 | 1771 | 44.7 |
| 22. | Rajasthan | 21099 | 4549 | 2015 | 8178 | 8167 | 3278 | 53.4 | 23314 | 4471 | 1938 | 7944 | 7901 | 3478 | 49.4 | 28928 | 4260 | 1907 | 7541 | 7472 | 3041 | 52.6 |
| 23. | Sikkim | 72 | 47 | 17 | 86 | 59 | 17 | 56.7 | 117 | 77 | 27 | 87 | 68 | 8 | 50.9 | 122 | 58 | 31 | 130 | 107 | 44 | 24.0 |
| 24. | Tamil Nadu | 13924 | 9071 | 5199 | 12709 | 10296 | 7017 | 596 | 11996 | 8242 | 4563 | 11123 | 10544 | 7212 | 56.9 | 11950 | 9520 | 8143 | 13278 | 13019 | 8212 | 50.2 |
| 25. | Tripura | 494 | 220 | 21 | 478 | 317 | 27 | 18.6 | 565 | 267 | 43 | 548 | 548 | 53 | 22.5 | 533 | 243 | 39 | 522 | 427 | 42 | 22.7 |
| 26. | Uttar Pradesh | 36683 | 8644 | 5253 | 17719 | 14964 | 8524 | 64.3 | 37376 | 8839 | 3631 | 18291 | 15517 | 5688 | 60.4 | 41949 | 9495 | 3446 | 20065 | 17607 | 5859 | 57.2 |
| 27. | Uttarakhand | 2093 | 850 | 286 | 1248 | 1177 | 607 | 79.4 | 1913 | 841 | 758 | 1319 | 1288 | 1172 | 83.6 | 1596 | 983 | 603 | 1026 | 1099 | 995 | 82.2 |
| 28. | West Bengal | 21446 | 4553 | 104 | 14705 | 7966 | 232 | 48 | 22991 | 5482 | 113 | 15331 | 7575 | 169 | 4.3 | 22904 | 5746 | 381 | 14885 | 8634 | 382 | 20.9 |
| | TOTAL (STATES) | 315484 | 113588 | 34448 | 193684 | 171567 | 44378 | 34.3 | 312967 | 111829 | 28186 | 187986 | 167743 | 40752 | 32.3 | 340244 | 118101 | 31776 | 200581 | 179082 | 41638 | 32.9 |
| 29. | A&N Islands | 88 | 47 | 4 | 61 | 64 | 4 | 50.0 | 71 | 16 | 13 | 36 | 48 | 17 | 39.4 | 37 | 29 | 22 | 26 | 34 | 39 | 41.5 |
| 30. | Chandigarh | 1502 | 569 | 282 | 645 | 691 | 342 | 75.2 | 1549 | 677 | 329 | 992 | 1045 | 473 | 77.2 | 1519 | 699 | 385 | 1055 | 1008 | 531 | 81.4 |
| 31. | D&N Haveli | 69 | 34 | 1 | 84 | 77 | 2 | 12.5 | 68 | 48 | 5 | 105 | 124 | 9 | 16.7 | 58 | 39 | 3 | 143 | 133 | 4 | 13.6 |
| 32. | Daman & Diu | 47 | 14 | 0 | 23 | 30 | 0 | - | 55 | 23 | 0 | 53 | 44 | 0 | - | 38 | 15 | 0 | 26 | 22 | 0 | |
| 33. | Delhi | 22899 | 5934 | 1869 | 9471 | 6821 | 2538 | 49.7 | 22032 | 4655 | 2604 | 8119 | 7028 | 3367 | 45.6 | 30124 | 4346 | 1900 | 8251 | 6271 | 2798 | 41.8 |
| 34. | Lakshadweep | 4 | 1 | 4 | 4 | 1 | 4 | 50.0 | 7 | 1 | 2 | 0 | 1 | 1 | 40.0 | 8 | 1 | 0 | 0 | 1 | 0 | - |
| 35. | Puducherry | 707 | 196 | 65 | 235 | 215 | 44 | 80.2 | 658 | 259 | 55 | 264 | 226 | 49 | 73.3 | 594 | 281 | 75 | 222 | 270 | 104 | 62.0 |
| | TOTAL (UTs) | 25316 | 6795 | 2225 | 10523 | 7899 | 2934 | 52.3 | 24440 | 5679 | 3008 | 9569 | 8516 | 3916 | 47.9 | 32378 | 5410 | 2385 | 9723 | 7739 | 3476 | 45.7 |
| | TOTAL (ALL-INDIA) | 340800 | 120383 | 36673 | 204207 | 179466 | 47312 | 35.0 | 337407 | 117508 | 31194 | 197555 | 176259 | 44668 | 33.3 | 372622 | 123511 | 34161 | 210304 | 186821 | 45114 | 33.5 |

Source: Crime in India NCRB

Statement-III

Number of Cases Registered (CR), Cases Chargesheeted (CS), Cases Convicted (CV), Persons Arrested (PAR), Persons Chargesheeted (PCS), Persons Convicted (PCV), Conviction Rate (VR) under Murder during 2011 to 2013

| Sl. No. | State/UT | 2011 | | | | | | | 2012 | | | | | | | 2013 | | | | | | |
|---------|-------------------|------|------|------|------|------|---------|------|------|------|-----|------|------|---------|------|------|------|-----|------|------|------|------|
| | | CR | CS | CV | PAR | PCS | PCV | VR | CR | CS | CV | PAR | PCS | PCV | VR | CR | CS | CV | PAR | PCS | PCV | VR |
| 1. | Andhra Pradesh | 2808 | 2250 | 450 | 5584 | 4878 | 942 | 18.6 | 2717 | 2272 | 428 | 5509 | 5634 | 754 | 19.8 | 2484 | 1908 | 293 | 5033 | 4419 | 679 | 20.3 |
| 2. | Arunachal Pradesh | 65 | 58 | 16 | 62 | 62 | 16 | 34.8 | 73 | 52 | 2 | 113 | 61 | 2 | 25.0 | 69 | 58 | 5 | 86 | 59 | 5 | 83.3 |
| 3. | Assam | 1303 | 702 | 191 | 1666 | 1241 | 293 | 42.4 | 1368 | 806 | 157 | 1650 | 1056 | 308 | 37.6 | 1354 | 842 | 213 | 1590 | 1090 | 283 | 33.8 |
| 4. | Bihar | 3198 | 3189 | 706 | 8898 | 6445 | 1489 | 32.5 | 3566 | 3781 | 516 | 7198 | 7207 | 1450 | 30.4 | 3441 | 2727 | 465 | 6439 | 7296 | 1216 | 24.7 |
| 5. | Chhattisgarh | 1110 | 942 | 361 | 1683 | 1698 | 583 | 44.7 | 998 | 875 | 392 | 1490 | 1520 | 590 | 42.1 | 945 | 918 | 491 | 1453 | 1406 | 732 | 35.7 |
| 6. | Goa | 48 | 33 | 7 | 87 | 62 | 12 | 70.0 | 45 | 31 | 7 | 47 | 50 | 9 | 58.3 | 36 | 31 | 9 | 74 | 58 | 11 | 50.0 |
| 7. | Gujarat | 1126 | 944 | 136 | 2408 | 2327 | 285 | 24.5 | 1126 | 888 | 102 | 2085 | 2124 | 211 | 235 | 1118 | 945 | 92 | 2197 | 2199 | 227 | 22.8 |
| 8. | Haryana | 1062 | 786 | 221 | 1999 | 1960 | 548 | 33.2 | 991 | 803 | 279 | 2183 | 2261 | 868 | 37.9 | 982 | 791 | 340 | 1966 | 2017 | 681 | 41.9 |
| 9. | Himachal Pradesh | 130 | 81 | 30 | 186 | 161 | 57 | 40.5 | 113 | 96 | 30 | 206 | 191 | 65 | 41.7 | 104 | 73 | 39 | 148 | 177 | 86 | 34.5 |
| 10. | Jammu & Kashmir | 169 | 127 | 20 | 328 | 328 | 50 | 14.2 | 124 | 116 | 45 | 328 | 325 | 78 | 26.5 | 150 | 105 | 35 | 252 | 251 | 65 | 17.4 |
| 11. | Jharkhand | 1747 | 1288 | 344 | 2038 | 2026 | 545 | 35.3 | 1694 | 1130 | 344 | 1790 | 1758 | 474 | 30.9 | 1630 | 1125 | 331 | 1833 | 1670 | 430 | 32.2 |
| 12. | Karnataka | 1820 | 1501 | 259 | 3404 | 3333 | 491 | 23.4 | 1860 | 1552 | 254 | 3487 | 3516 | 470 | 18.3 | 1601 | 1403 | 176 | 3141 | 3023 | 353 | 17.7 |
| 13. | Kerala | 365 | 355 | 73 | 733 | 593 | 132 | 47.7 | 374 | 350 | 82 | 886 | 997 | 148 | 488 | 372 | 292 | 108 | 703 | 676 | 197 | 64.7 |
| 14. | Madhya Pradesh | 2511 | 2187 | 1324 | 5317 | 5245 | 2690 | 52.5 | 2373 | 2223 | 886 | 5505 | 5518 | 1920 | 46.1 | 2112 | 2001 | 921 | 4704 | 4796 | 2015 | 47.2 |
| 15. | Maharashtra | 2818 | 2427 | 449 | 6193 | 6551 | 846 | 29.4 | 2712 | 2278 | 501 | 6119 | 5899 | 944 | 27.4 | 2512 | 2158 | 484 | 5433 | 5441 | 1027 | 27.4 |
| 16. | Manipur | 78 | 8 | 0 | 94 | 11 | 0 | - | 83 | 13 | 2 | 49 | 13 | 2 | 66.7 | 93 | 19 | 6 | 82 | 23 | 7 | 50.0 |
| 17. | Meghalaya | 170 | 70 | 8 | 156 | 74 | 12 | 25.0 | 137 | 46 | 4 | 97 | 61 | 5 | 28.6 | 166 | 53 | 6 | 166 | 71 | 11 | 46.2 |
| 18. | Mizoram | 26 | 20 | 16 | 28 | 22 | 16100.0 | | 30 | 23 | 20 | 26 | 20 | 23100.0 | | 27 | 36 | 10 | 32 | 36 | 6 | 83.3 |

| | | | | | | | | | | | | | | | | | | | | | | |
|-----|-------------------|-------|-------|------|-------|-------|-------|------|-------|-------|------|-------|-------|--------|------|-------|-------|------|-------|------------|------|------|
| 19. | Nagaland | 46 | 59 | 56 | 27 | 26 | 72 | 96.6 | 75 | 29 | 15 | 31 | 27 | 23 | 78.9 | 78 | 41 | 57 | 51 | 24 | 21 | 77.0 |
| 20. | Odisha | 1477 | 1342 | 184 | 2340 | 2288 | 321 | 23.0 | 1548 | 1330 | 189 | 2450 | 2409 | 337 | 23.7 | 1454 | 1389 | 155 | 2200 | 2222 | 235 | 23.4 |
| 21. | Punjab | 842 | 635 | 355 | 1550 | 1283 | 722 | 51.1 | 855 | 680 | 302 | 1553 | 1316 | 596 | 47.5 | 711 | 626 | 373 | 1243 | 1076 | 626 | 52.8 |
| 22. | Rajasthan | 1461 | 952 | 351 | 2378 | 2360 | 1003 | 53.4 | 1461 | 968 | 343 | 2175 | 2182 | 772 | 48.7 | 1573 | 972 | 438 | 2026 | 2024 | 626 | 54.4 |
| 23. | Sikkim | 14 | 10 | 7 | 7 | 13 | 7 | 63.6 | 7 | 6 | 4 | 7 | 5 | 24 | 80.0 | 15 | 18 | 38 | 18 | 18 | 38 | 84.4 |
| 24. | Tamil Nadu | 1877 | 1583 | 433 | 4128 | 3406 | 1180 | 33.9 | 1949 | 1763 | 355 | 4420 | 4415 | 1032 | 33.2 | 1936 | 1786 | 347 | 4456 | 4093 | 767 | 28.5 |
| 25. | Tripura | 163 | 173 | 19 | 306 | 213 | 38 | 28.8 | 124 | 80 | 35 | 167 | 151 | 46 | 33.7 | 142 | 125 | 30 | 209 | 179 | 35 | 32.3 |
| 26. | Uttar Pradesh | 4951 | 3893 | 2339 | 14093 | 10492 | 6901 | 54.5 | 4966 | 4048 | 1675 | 13983 | 11127 | 3891 | 48.6 | 5047 | 4126 | 1716 | 14784 | 11324 | 4237 | 50.9 |
| 27. | Uttarakhand | 178 | 136 | 50 | 311 | 315 | 132 | 58.8 | 217 | 171 | 214 | 347 | 349 | 376 | 75.9 | 197 | 147 | 184 | 225 | 170 | 170 | 64.3 |
| 28. | West Bengal | 2109 | 1653 | 109 | 3363 | 3369 | 275 | 18.9 | 2252 | 1972 | 221 | 3534 | 3341 | 592 | 24.2 | 2264 | 1851 | 245 | 3278 | 3338 | 495 | 28.9 |
| | TOTAL (STATES) | 33672 | 27404 | 8514 | 69367 | 60802 | 19658 | 38.4 | 33838 | 28382 | 7404 | 67435 | 63533 | 16010 | 35.1 | 32613 | 26566 | 7607 | 63822 | 5917615281 | 36.3 | |
| 29. | A&N Islands | 14 | 10 | 1 | 18 | 13 | 1 | 50.0 | 15 | 18 | 3 | 21 | 30 | 3100.0 | 6 | 10 | 4 | 9 | 14 | 9 | 57.1 | |
| 30. | Chandigarh | 24 | 24 | 13 | 65 | 65 | 32 | 61.9 | 21 | 20 | 9 | 66 | 65 | 22 | 56.3 | 22 | 18 | 11 | 34 | 41 | 25 | 44.0 |
| 31. | D&N Haveli | 14 | 4 | 2 | 24 | 10 | 2 | 25.0 | 7 | 7 | 0 | 13 | 22 | 0 | - | 3 | 4 | 1 | 4 | 5 | 2 | 12.5 |
| 32. | Daman & Diu | 6 | 6 | 1 | 7 | 7 | 1 | 20.0 | 3 | 2 | 4 | 11 | 11 | 8 | 36.4 | 9 | 6 | 0 | 9 | 8 | 0 | - |
| 33. | Delhi | 543 | 506 | 185 | 974 | 918 | 310 | 47.9 | 521 | 423 | 293 | 987 | 1043 | 394 | 55.4 | 517 | 400 | 142 | 842 | 881 | 326 | 48.6 |
| 34. | Lakshadweep | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | 0 | . | 0 | 0 | 0 | 0 | 0 | 0 | - | - |
| 35. | Puducherry | 32 | 25 | 2 | 138 | 116 | 4 | 22.2 | 29 | 19 | 1 | 143 | 146 | 1 | 7.7 | 31 | 36 | 3 | 93 | 87 | 4 | 50.0 |
| | TOTAL (UTs) | 633 | 575 | 204 | 1226 | 1129 | 350 | 47.3 | 596 | 489 | 310 | 1241 | 1317 | 428 | 54.0 | 588 | 474 | 161 | 991 | 1036 | 366 | 47.6 |
| | TOTAL (All-India) | 34305 | 27979 | 8718 | 70593 | 61931 | 20008 | 38.5 | 34434 | 28871 | 7714 | 68676 | 64850 | 16438 | 35.6 | 33201 | 27040 | 7768 | 64813 | 6021215647 | 36.5 | |

Source: Crime in India NCRB

Statement-IV**Rape:***Rape at the national level (number of police recorded offences):**Year 2010 Figures*

| Country | Count | Rate* |
|--------------------|---------------|------------|
| Philippines | 4,718 | 5.1 |
| USA | 85,593 | 27.3 |
| Mexico | 14,993 | 13.2 |
| Brazil | 41,180 | 21.09 |
| Colombia | 3,157 | 6.8 |
| Sweden | 5,960 | 63.5 |
| France | 10,108 | 16.2 |
| Russian Federation | 4,907 | 3.4 |
| UK | 15,892 | 28.8 |
| Germany | 7,724 | 9.4 |
| India | 22,172 | 1.8 |

*(for 1,00,000 population)

Source: UN Crime Trends Survey (2010 figures).**Theft:***Theft at the national level (number of police recorded offences):**Year 2010 Figures*

| Country | Count | Rate* |
|---------------|------------------|--------------|
| Canada | 543,157 | 1591.6 |
| USA | 6,204,601 | 1987.1 |
| Mexico | 132,068 | 112.0 |
| Brazil | 1,382,710 | 708.3 |

| Country | Count | Rate* |
|--------------------|----------------|-------------|
| Chile | 186,982 | 1090.2 |
| Japan | 612,115 | 480.6 |
| Republic of Korea | 269,410 | 556.0 |
| Russian Federation | 1,108,369 | 771.7 |
| UK | 1,422,133 | NA |
| Germany | 1,833,293 | 2208.3 |
| India | 330,312 | 27.4 |

*for 1,00,000 population.

Source: UN Crime Trends Survey (2010 figures).

Murder/ Intentional Homicide.

Homicide Count and rate per 100,000 population by country: Year 2012 Figures

| Country | Count | Rate * |
|--------------------|---------------|------------|
| D. R. Congo | 18,586 | 28.3 |
| South Africa | 16,259 | 31.0 |
| Nigeria | 33,817 | 20.0 |
| Mexico | 26,037 | 21.5 |
| Brazil | 50,108 | 25.2 |
| Colombia | 14,670 | 30.8 |
| Venezuela | 16,072 | 53.7 |
| Russian Federation | 13,120 | 9.2 |
| Myanmar | 8,044 | 15.2 |
| Pakistan | 13,846 | 7.7 |
| India | 43,335 | 3.5 |

* for 1,00,000 population.

Source: Global Study on Homicide, UNODC 2013.

श्री बसावाराज पाटिल : माननीय सभापति जी, इस प्रश्न के उत्तर में विदेश के 10 देशों के साथ कम्प्रेटिव जानकारी दी गई है, उससे मन को एक प्रकार से तसल्ली मिलती है। इसमें बाकी की अन्य जानकारी भी दी गई है, जैसे- अलग-अलग प्रकार के क्रिमिनल लॉज, निर्भया प्रोजेक्ट, प्रोटेक्शन ऑफ चिल्ड्रेन फ्रॉम सेक्सुअल ऑफेंस आदि। इस पर मैं सरकार से यह पूछना चाहता हूं कि हमारी स्थिति इस प्रकार के अपराधों से बच जाए, इस दिशा में क्या सरकार ने मीडिया, पेपर्स और सार्वजनिक स्थानों पर लगने वाले गन्दे पोस्टर्स या अन्यान्य प्रकार के प्रचार माध्यमों के बारे में कभी सोचा है? अगर सोचा है तो उसके बारे में कोई कदम उठाया है, क्योंकि एक तरफ बिगड़ने के रास्ते को खुला रखकर दूसरी तरफ कानून बनाने से क्या होगा? इस दिशा में मैं माननीय मंत्री जी से पूछना चाहता हूं।

श्री किरन रिजिजु : चेयरमैन सर, जैसा कि हमने अपने उत्तर में विवरण दिया है, भारत की स्थिति इतनी खराब नहीं है जितना प्रोजेक्ट किया जाता है, लेकिन हम संतुष्ट नहीं हैं, हम चाहते हैं कि हमारे सिस्टम में इम्प्रूवमेंट होनी चाहिए। वर्ष 2013 के बाद हमारे सामने जो डिटेल्स आई हैं, Numbers of cases against women, वह चाहे रेप हो, मर्डर हो या थ्रैफ्ट हो, इसमें इजाफा इसलिए हुआ है क्योंकि रजिस्ट्रेशन ऑफ केसेज को इंजी कर दिया गया है। इसके बावजूद भी, जैसा कि माननीय सदस्य ने पूछा है कि अवेयरनेस के तौर पर हम क्या कर सकते हैं? महोदय, लॉ एंड ऑर्डर तो स्टेट सबैक्ट है, लेकिन समय-समय पर भारत सरकार का गृह मंत्रालय, इसकी रिपोर्ट लेता है और कुछ एडवाइजरी भी हम उन्हें समय-समय पर देते हैं। हमारे यहां अवेयरनेस का प्रावधान भी है कि राज्यों के अधिकारियों से बातचीत करने के बाद अवेयरनेस के लिए क्या-क्या उपाय किए जा सकते हैं, जरूरी होने पर वे उपाय भी करने का प्रावधान है।

श्री सभापति : दूसरा प्रश्ना गृह मंत्री जी कुछ बोलना चाहते हैं।

श्री राजनाथ सिंह : सभापति जी, राज्य मंत्री जी के उत्तर में मैं यह जोड़ना चाहूँगा कि इस बात की आवश्यकता है कि लोगों में अवेयरनेस पैदा की जाए और इस बारे में एक पर्सनल चेंज लाया जाना चाहिए। महोदय, लाइफ वैल्यूज के प्रति लोगों का कमिटमेंट बढ़े ताकि वल्मैरिटी को बढ़ावा न मिल सके और माननीय सदस्य द्वारा व्यक्त चिंता पर काफी हद तक रोक लगाई जा सके। इसलिए एक यह भी प्रस्ताव है कि टैक्स्ट बुक्स, जिन्हें बच्चे पढ़ते हैं, उनके कंटेंट्स में भी इस प्रकार के पर्सनल लाए जाएं ताकि हूमन वैल्यूज और लाइफ वैल्यूज की जानकारी भी बच्चों को हो सके।

श्री सभापति : दूसरा प्रश्न।

श्री बसावाराज पाटिल : माननीय मंत्री जी, मैं एक बार फिर से पूछना चाहता हूं कि मीडिया, टी.वी., रेडियो, पत्रिका या अन्य सार्वजनिक स्थानों पर जितनी बड़ी मात्रा में गंदी चीजों को दिखाया जाता है, उन्हें कैसे रोका जाए? साथ-ही-साथ मैं यह कहना चाहता हूं कि हम राज्य सरकारों पर जिम्मेदारी थोपकर देश की जिम्मेदारी से हट नहीं सकते। इस प्रकार की घटनाएं जब घटती हैं और मीडिया में आती हैं, दुनिया के अन्य देशों से ज्यादा सामग्री भी यहां बिकती है।

इसलिए मैं एक बार फिर कहता हूं कि सरकार इस बारे में गंभीरता से सोचे और मीडिया इत्यादि के बारे में अपना रोल स्पष्ट करें।

श्री राजनाथ सिंह : महोदय, मीडिया हमारे लोकतंत्र का चौथा स्तम्भ है और मैं समझता हूं कि किसी के उपदेश देने से उसे नियंत्रित नहीं किया जा सकता है। महोदय, सेल्फ-रेगुलेशंस के कुछ प्रोवीजंस पहले से ही हैं और मैं समझता हूं संबंधित विभाग भी समय-समय पर कुछ इस तरह के एडवायजरी कदम उठाता रहता है। माननीय सदस्य को इस बात की जानकारी निश्चित रूप से होगी, लेकिन जहां तक महिलाओं की सेफटी और सेक्यूरिटी का सवाल है, मैं यह बतलाना चाहूंगा कि हमारी सरकार महिलाओं की सेफटी और सेक्यूरिटी के लिए पूरी तरह से प्रतिबद्ध है। महोदय, हमने सी.आर.पी.सी., आई.पी.सी. की कई धाराओं में परि-वर्तन भी किए हैं। साथ-ही-साथ उनकी सेफटी और सेक्यूरिटी एंश्योर करने के लिए कई प्रभावी कदम उठाए गए हैं, जैसे कि जेंडर सेंसटाइजेशन का सिलसिला भी हमने प्रारंभ किया है। इसके अतिरिक्त हमने कुछ सिस्टम्स डेवलप किए हैं ताकि ऐसे अपराध करने वाले लोगों के मन में भय पैदा हो सके। यदि किसी महिला के साथ कहीं पर छेड़खानी या किसी प्रकार का हरैसमेंट होता है, तो उसके लिए एक ज्योग्राफिकल इंफॉर्मेशन सिस्टम है और उसके अतिरिक्त ग्लोबल पोजीशनिंग सिस्टम भी है। साथ ही इन दोनों के सहयोग से एक कम्प्यूटर एडेड डिस्पैच सिस्टम भी हमने इवॉल्व किया है ताकि अगर वह मोबाइल फोन का कई बटन दबाए, तो इस सिस्टम के माध्यम से पता लग सके कि अमुक स्थान पर किसी महिला के साथ किसी प्रकार की छेड़छाड़ हो रही है ...**(व्यवधान)**...

श्री सतीश चन्द्र मिश्रा : महोदय, उत्तर प्रदेश में तो इस प्रकार के अपराध रोज बढ़ रहे हैं ...**(व्यवधान)**...

श्री सभापति : आप उनकी पूरी बात सुन लीजिए। ...**(व्यवधान)**... भाई, यह सवाल किसी और का था ...**(व्यवधान)**... डा. संजय सिंह। ...**(व्यवधान)**... नहीं उनका सवाल है। ...**(व्यवधान)**...

श्री नरेश अग्रवाल : माननीय सभापति जी, एक बहुत जरूरी प्रश्न है। उत्तर प्रदेश की बात कहीं गयी है ...**(व्यवधान)**...

श्री सभापति : क्वेश्चन ऑवर इज ऑवर। Dr. Sanjay Singh ...*(Interruptions)*... Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Officers from Para-military forces taken on deputation

*227. SHRI DIG VIJAYA SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how many officers of the rank of Deputy Superintendent of Police (DSP) and above have been taken on deputation from Para-military forces;
- (b) the names along with their designations and from which forces they have been taken on deputation; and